

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.4961 of 2022

Shambhu Prasad Gupta,

... .. Petitioner/s

Versus

The Union of India,

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Satish Kumar Singh

For the Respondent/s : Mr.Uday Shankar Sharan Singh (Gp19)

CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR
ORAL ORDER

5 18-10-2022

Heard the parties.

List this case after four weeks to enable the learned counsel for the Railway to apprise this Court about the decision taken by the authorities so that the construction is made in such manner that public and government do not suffer.

(Sandeep Kumar, J)

Shishir/Vikas

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